

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 473/2025

ASSOCIATION OF DOCTORS AND
MEDICAL STUDENTS (ADAMS)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

Date : 13-05-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. P.V. Dinesh, Sr. Adv.
Mr. Zulfiker Ali P. S, AOR
Ms. Lakshmi Sree P., Adv.
Ms. Anna Oommen, Adv.
Mr. Augustine Peter, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. P.V. Dinesh, learned senior counsel appearing for the petitioner states that the issue involved in the present petition pertains only to those students who, due to the war (between Ukraine and Russia) and the pandemic, had returned to India but subsequently went back to Ukraine and China to complete their education, having already completed their internships.
2. Issue notice, returnable in six weeks.
3. In addition to the usual mode, liberty is granted to the petitioner to serve notice through the Standing Counsel for the Central Agency.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)

